## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1325/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Shree Sai Industries Pvt.Ltd.

V/s.

Hi-tech Engineering Corporation India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DE

DESIGNATION

SIGNATURE

Amade -

16

Chestery Nikte Bolvocake Prosed Sovenka Bolvocake

D. B. SHROFF

A Q V . ORDEF

## <u>CP No. 1325/I&BP/NCLT/MB/MAH/2017</u>

The Counsel for the Petitioner as well as Corporate Debtor are present.

For the Petitioner's side submission heard, Respondent's side submission also been part heard, list this matter for filing written submissions by both the sides and hearing on 14.09.2017.

List this matter on 14.09.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)